

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 168 of 2011 &**  
**I.A.No. 253 of 2011**

**Dated : 2<sup>nd</sup> November, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**South Indian Mills Association & Ors. ... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission & Ors.**  
**....Respondent(s)**

Counsel for the Appellant(s): Mr. Challa Kodanda Ram, Sr. Adv. with  
Mr. Rambabu, Mr. P. Vikram &  
Mr. O. Swaroop

**ORDER**

**Admit.** Issue notice to the Respondents returnable on 08.11.200. Dasti service is permitted. The learned counsel for the Appellant is permitted to serve notice on the learned counsel appearing for the Respondent.

Post the matter for hearing I.A. No. 253 of 2011 on  
**08.11.2011.**

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

Ts/ss